

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
STARRED QUESTION NO. 288
TO BE ANSWERED ON 19.03.2026**

SANCTITY OF DA/DR

288. SHRI JAVED ALI KHAN:

Will the Minister of Labour and Employment be pleased to refer to answer to Unstarred Question 1856 given in the Rajya Sabha on the 16th March, 2023 and state:

- (a) the details of items included in 'Miscellaneous Group' which has weightage of 29.81 per cent in Consumer Price Index Numbers for Industrial Workers (CPI-IW) with base year 2016;**
- (b) whether the Labour Bureau, Shimla is manipulating data to keep the inflation low for dearness allowance/dearness relief (DA/DR) for Central Government employees/pensioners;**
- (c) if so, the details thereof and the reasons therefor; and**
- (d) the steps Government would take to ensure sanctity and fairness in data for DA/DR released by Labour Bureau?**

ANSWER

**MINISTER OF LABOUR AND EMPLOYMENT
(DR. MANSUKH MANDAVIYA)**

(a) to (d): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF RAJYA SABHA STARRED QUESTION NO. 288 RAISED BY SHRI JAVED ALI KHAN DUE FOR REPLY ON 19.03.2026 REGARDING SANCTITY OF DA/DR

(a) to (d): Miscellaneous group in the Consumer Price Index for Industrial Workers (CPI-IW) [Base Year 2016=100] has weightage of 29.81 %. The Miscellaneous group consists of items that do not fall into specific groups like Food & Beverages, Clothing & Footwear, Housing, Fuel & Light, Pan, Tobacco etc.

Labour Bureau compiles Consumer Price Index for Industrial Workers (CPI-IW) on the basis of actual data reported from the field after thorough scrutiny. The prices are collected from 317 markets spread over 88 centres. These prices are collected by State government officials. The present system of price collection passes through three stage scrutiny. At the first stage, the prices collected by the price collectors are scrutinized by the Price Supervisors who are middle level officers of the State Government, at the second stage, prices are scrutinized by the staff of the Regional Offices of the Labour Bureau and at the third stage, these are scrutinized at Head Quarters of Labour Bureau.

The CPI-IW compilation follows internationally accepted statistical practices recommended by bodies such as Technical Advisory Committee on Statistics of Prices and Cost of Living (TAC-SPCL), National Statistical Commission (NSC) and International Labour Organization (ILO) guidelines.

These price data, after scrutiny, are utilised for the compilation of index numbers. Involvement of multilayer scrutiny and price supervision ensures the sanctity, correctness and robustness of data.
